

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 255 OF 2015 &  
IA NO. 405 OF 2015**

**Dated: 17<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Bangalore Electricity Supply Co. Ltd. ....Appellant (s)  
Versus  
Karnataka Electricity Regulatory Commission & Anr. ....Respondent (s)**

Counsel for the Appellant(s) : Mr. Mohit Chadha  
Ms. Pankhuri Bhardwaj  
Mr. Ishwar Upneja

Counsel for the Respondent(s) : Mr. Sitiesh Mukherjee,  
Mr. Jafar Alam &  
Mr. Deep Rao for R-2

**ORDER**

Learned counsel for the Appellant submits that rejoinder will be filed in the registry during the course of the day. She may do so after serving copy on the other side.

List the matter for hearing on **18.03.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/dk